

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA (CAA) No.97/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017**

Name of the Company: National Multi-Commodity Exchange Of India Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KAILASHR GUPTA HITESH BUCH	PROMOTOR PCS	NEPTUNE OVERSEAS for NOL (objector)	MSUNIL [Signature]
2.	MANESH GUPTA	PCS	National Multi-Commodity Exchange of India or (Applicant)	Dalresh Gull
3.	Dharmista N. Raval	Advocate	Applicant	Dhaval
4.	Yuvraj Thakore	Advocate	Applicant	Y. Thakore
5.	SHRI NAVIN PAHWA	SR. ADV.	APPLICANT	Navin

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Dharmista Raval with Learned Advocate Mr. Yuvraj Thakore with Learned PCS Mr. M.C. Gupta present for Applicant. Learned PCS Mr. Hitesh Buch present for objector.

Affidavit of the applicant filed.

Objector filed further affidavit.

Objector filed rejoinder for the affidavit of applicant.

Heard arguments of learned Counsel for Applicant and learned PCS for objector.

Order reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of November, 2017.